

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1841  
ANSWERED ON:01.08.2003  
BANK LOAN DEFAULTERS  
PUTTASWAMY GOWDA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether many high officials of some companies/ corporations who are the prime loan defaulters of banks and financial institutions are still on the Board of some of these banks/ financial institutions;
- (b) if so, the details thereof; and
- (c) the reasons for keeping such officers of defaulter companies/ corporations on the Board of banks and FIs ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a): No, Sir.

(b)&(c): Do not arise.